

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/04/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : CA/CAA/25,26/2017
NAME OF THE TRANSFEROR : KERRY LOGISTICS INDIA PVT LTD
NAME OF THE TRANSFERRE : KERRY INDEV LOGISTICS PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. M. KAVITHA SURANA

*Practising company
secretary
Authorised
Representative*

Kanthe

ORDER

Ms. M. Kavitha Surana representative for the Petitioner present. She requests to post this case to tomorrow for arguments. At request, time is enlarged. Put up on 19.4.2017 at 10.30 A.M.

Ch. Md. Sharief Tariq
(Ch. Md. Sharief Tariq)
Member (Judicial)

K. Anantha Padmanabha Swamy
(K. Anantha Padmanabha Swamy)
Member (Judicial)